

**BEFORE THE NATIONAL GREEN TRIBUNAL**

**SOUTHERN ZONE, CHENNAI**

**Original Application No. 188 of 2023 (SZ)**

**In the matter of:**

S. Ravikumar,

Virudhunagar – 626 141

...Applicant

Versus

The Chief Secretary to Government,

Government of Tamil Nadu and Others

...Respondent(s)

**INDEX**

| <b>S. No.</b> | <b>Date</b> | <b>Description</b>   | <b>Page No.</b> |
|---------------|-------------|--|-----------------|
| 1.            | 23.01.2023  | Report filed by the 3 <sup>rd</sup> Respondent – The Block Development Officer, Srivilliputtur, Virudhunagar | 1 – 6           |
| 2.            | -           | FMP for Survey No. 982 – Ravikumar (Applicant)   | 7 - 9           |
| 3.            | -           | FMP of Survey No. 983 – Vandi Padhai   | 10 – 11         |
| 4.            | 22.11.2021  | Petition copy for requesting road layout by the Applicant  | 12 – 13         |
| 5.            | 19.01.2024  | Adhangal Copy  | 14              |
| 6.            | 20.01.2024  | Photographs  | 15 – 18         |
| 7.            | 26.08.2021  | Road Work Order – BDO, Srivilliputtur<br>Letter No. Na.Ka.No. B4/2624/2021                                   | 19 – 20         |
| 8.            | 24.08.2021  | Administrative/Financial Sanction for Work<br>From the District Collector, Virudhunagar                      | 21              |
| 9.            | -           | Map layout   | 22              |

(Note: The page numbers are at the top centre of every page)



Through  
Dr. D. Shanmuganathan  
Standing Counsel of Tamil Nadu  
National Green Tribunal  
Southern Zone, Chennai

BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN CHENNAI ZONE

Original Application No. 188 of 2023 (SZ)

In the matter of

S. Ravikumar (Age 43 years),  
S/o. Seenivasagan,  
Appaiyanaickerpatti,  
Srivilliputtur Taluk,  
Virudhunagar District,  
Pincode - 626 141.

...Applicant

- Vs -

- 1) The Chief Secretary to Government,  
Government of Tamil Nadu,  
Chennai - 600009.
- 2) The District Collector,  
Collectorate Complex,  
Virudhunagar District,  
Virudhunagar.
- 3) The Block Development Officer,  
Srivilliputtur Panchayat Union,  
Panchayat Union Office,  
Srivilliputtur,  
Virudhunagar District,  
Pincode - 626 125

...Respondent(s)

Report filed by the 3<sup>rd</sup> Respondent - BDO, Srivilliputtur

I, Tmt. K.Meenatchi, working as the Block Development Officer (Village Panchayat), Srivilliputhur is the 3<sup>rd</sup> Respondent in this Application is filling the report as per the direction given by the Hon'ble National Green Tribunal, Southern Zone, Chennai on 21/12/2023.

1. Facts of the Case:

The Applicant is a permanent resident of Appaiyanaickerpatti Village under Malli Village Panchayat,, Srivilliputtur Taluk, Virudhunagar District. He is working in a Private Company in Chennai and he was temporarily residing in Chennai, during Covid-19 the Applicant moved to Appaiyanaickerpatti and staying at his permanent house noticed for the first time the area around the Apaiyanaickerpatti Government Library is getting flooded during Monsoon because of the obstruction by way of encroachment and construction in the natural watercourse of the Appaiyanaickerpatti Urani (Aquifers). To find a permanent solution to the issue he filed various petitions regarding Storm Water Channel or Storm Sewer to various Authorities to remove the encroachments along the natural watercourse, both inflow and outflow of the Appaiyanaickerpatti Urani (Aquifers) from 07-12-2021 onwards. Copy of the Application filed by the Applicant to Block Development Officer, Srivilliputtur, Tahsildar, Srivilliputtur, Sub-Collector, Sivakasi, the District Collector, Virudhunagar, Hon'ble Governor of Tamil Nadu, Hon'ble Chief Minister of Tamil Nadu, Hon'ble Minister for Rural Development, Tamil Nadu, Hon'ble Minister for Revenue and Disaster Management, Tamil Nadu, District Revenue Office, Virudhunagar, Commissionerate of Land Administration, Chennai and Hon'ble Minister for Health and Family Welfare, Tamil Nadu.

2. It is submitted by the 3<sup>rd</sup> Respondent that the averments stated in para no. 2 of the Application filed by the Applicant that, the Appaiyanaickerpatti Urani situated across Appaiyanaickerpatti and Natchiarpatti Villages in Survey No.983 and to prove the same the Applicant has filed the FMB map are all hereby denied by the 3<sup>rd</sup> Respondent as false. The Real fact is that as per the Revenue Records

such as "Patta" and "A" Register copy and the enjoyment for the past several years, the survey No.983 of Malli Village is classified as "Pattai" and "Pathway". Hence, the 3<sup>rd</sup> Respondent hereby denied the averment of the Applicant that survey No.983 as Urani. The above statement by the Applicant is denied by the 3<sup>rd</sup> Respondent as false and it is stated by the Applicant for his own convenience.

3. It is further denied by the 3<sup>rd</sup> Respondent that the Documents No. 3 and 4 submitted along with the Application are created by the Applicant for the purpose of filing this Application. Document No.3 is online news published in Dinamalar Daily. The year of Document No.3 is 2012. The Applicant submitted the above Document before this Tribunal as the news is published recently. Moreover, this Applicant does not submit the related photos of Document No.3. Hence, the submission of 12 years old news without related Photos before this Hon'ble Tribunal is not sustainable. Like that the Document No.4 is submitted by the Applicant as the Photos of Damaged Drainage channels situated in front of the Government Library. But in no one of the above Photos, Library Photo not featured. This shows that the Document No. 4 Photos were not taken by the Applicant in front of the library. When I visited the Applicant's house for verification the house was locked and it was also confirmed that the house is locked for months by the neighbours.

4. It is submitted by the 3<sup>rd</sup> Respondent that Other Documents filed along with the Application are denied by the 3<sup>rd</sup> Respondent as the above documents are created by the Applicant for the purpose of filing this vexatious Application. The above Documents are in no way connected with this petition. The Real fact is that there was a dispute arose between the Applicant and his neighbour Balasubramanian. Regarding channelizing

waste water in the Mud Road situated Northern side of the Applicant's House. Regarding this issue the Applicant and the above said Balasubramanian have sent several Application to concern authorities including Malli Village Panchayat. Hence, under the MGNREGS (Mahathma Gandhi National Rural Employment Scheme) 2021-2022 a cement road and waste Drainage Channel were constructed by the Malli Village Panchayat with an estimate of Rs.2,20,000/- (Rupees Two Lakh and Twenty Thousand only). The above Drainage channel ends in South-West Road going towards Nagapalayam. The Malli Vaillage Panchayat decided to conveyance the waste water from that place to New Soak pit to be constructed in Government Promboke situated within 50 meters from the ended channel and also decided to pass resolution to that effect. Knowing about the decision made by the Malli Panchayat, the Applicant met the officials and ask them to channelizing the waste water to survey No. 983 as it is Urani. The Panchayat officials have explained the Real fact to the Applicant that, the Survey No. 983 is not Urani as told by the Applicant and it is classified as "Pattai and Pathway" in Revenue Records and hence there is no possibility of Channelizing waste water in to the common the Pathway. Moreover, the officials also explained the difficulty of Passing Waste Water Drainage Channel through Patta lands and the Length of 200 meters Waste Drainage channel is more expensive for Government than the Length 50 meter channel towards soak pit to be constructed in Government Promboke. But, the Applicant refused the explanation of Panchayat officials and come forward before this Hon'ble Tribunal with this false Application merely to stop the further proceedings to be taken by the Malli Village Panchayat to conveyance the Waste Water in to soak pit to be constructed in Government Promboke.

5. It is further submitted by the 3<sup>rd</sup> Respondent that the Applicant had not produced any Photograph to prove the flood around the Library and other areas. The Document produced along with the Application itself show the Malicious Character of the Applicant that the Applicant always sent Application only for his personal enmity and not for the public cause. In page No.88 of the Enclosures along with Application the Applicant stated that "The Encroachment done by the Neighbour by Channelizing Waste Water in Pathway". As stated supra, only for the reasons that as per the Government Rules the Panchayat officials refused the Applicant demand to pass the Waste Water to Pathway and due to the Personal Dispute with his neighbour Balasubramanian, this Applicant has filed this false and vexations Application before this Hon'ble Tribunal. Hence, the dismissal of this Application is just and necessary.

Therefore, it is prayed by the 3<sup>rd</sup> Respondent that this Hon'ble Tribunal may be pleased to dismiss the Application with exemplary cost and thus render justice.

Date: 23.01.2024

*K. Lakshmi*  
23/1/24  
Block Development Officer  
(Village Panchayat),  
Srivilliputtur  
Block Development Officer (VP)  
Srivilliputtur

VERIFICATION

We, District Collector and Block Development Officer, the 3<sup>rd</sup> Respondent do hereby verify and declare that all the facts stated in the above paragraphs are all true to the best of my knowledge and belief and information and in token thereof, we have signed this at Srivilliputtur on 23/01/2024.

Date: 23.01.2024

*K. Lakshmi*  
*23/1/24*  
Block Development Officer  
(Village Panchayat),  
Srivilliputtur  
Block Development Officer (VP)  
Srivilliputtur

மாவுட்டம் திரைமநாநா 40ம்

எண் 46

வட்டம் ஸ்ரீமன்ரி4த்தார்

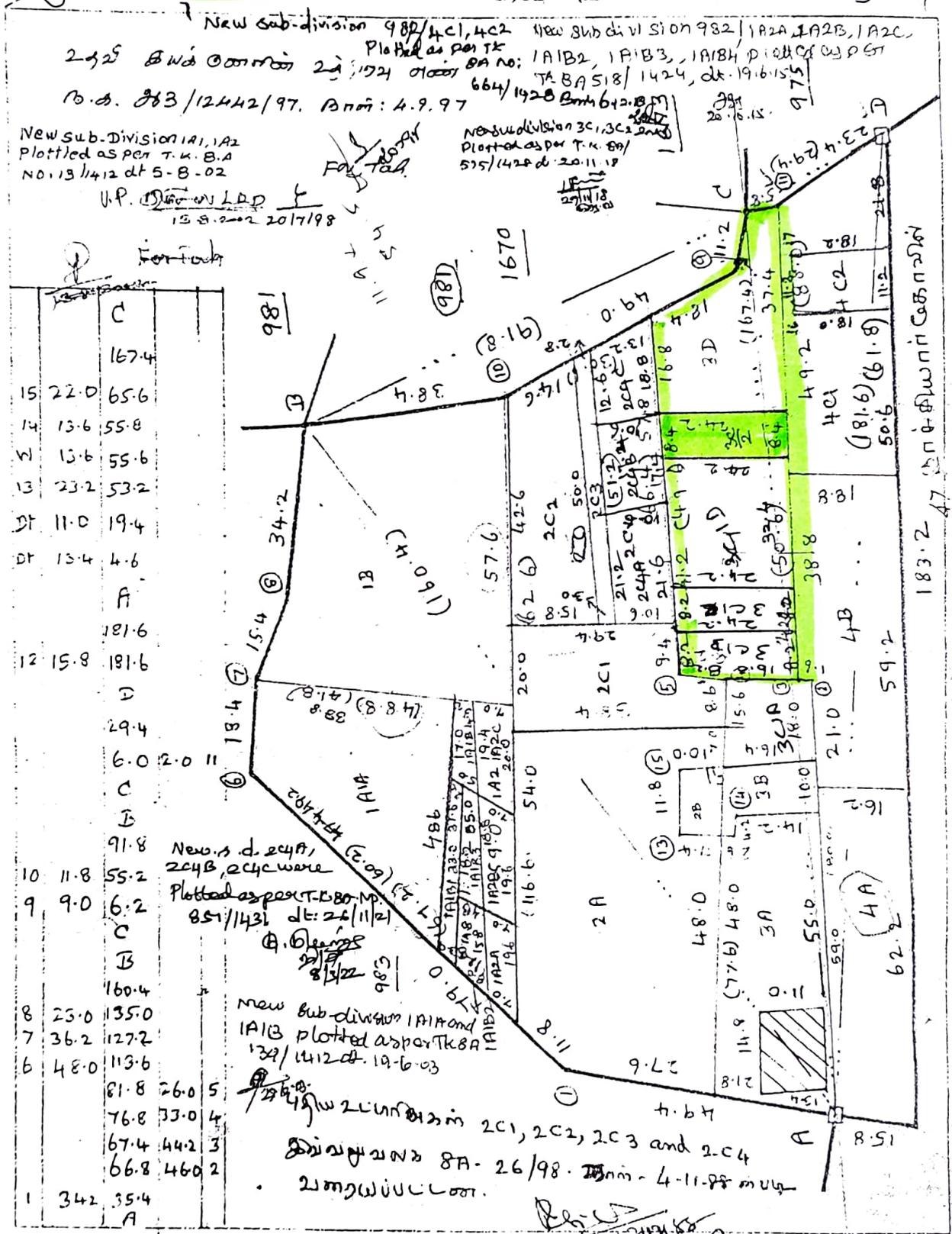
திரமம்

பெயர் மன்ரி

400 எக்டர். 982

பரப்பு: செஞ்செடர்

1 ஏர். 48.5



சுயமாகித்தார்: V. மகரித்தார். அளவை. 1:10000. 100016. 9

1433 ஆம் பசலியில்

விருதுநகர் மாவட்டம்

திருவில்லிபுத்தூர் வட்டம்

| நிலவரித் திட்டத்தின்படி<br>புலங்களின் விபரம் |                  |         |       |                                   | கைப்பற்றுதாரருடைய பெயரும், எண்ணும்<br>அல்லது<br>அனுபோகதாரருடைய பெயர் | சாகுபடி<br>யாளர்<br>பெயர் | முதல் பரிசீலனை   |   |               |                               |
|--|------------------|---------|-------|-----------------------------------|--|---------------------------|--|---|---------------|-------------------------------|
| நில<br>அளவை<br>எண்                           | உட்பிரிவு<br>எண் | பரப்பு  | திறவை | ஒரு டீமாகம் அல்லது<br>இரு டீமாகம் |  |                           | தலைத்திக்<br>எந்தப்<br>பகுதியாவது<br>சாளுபுள்ளால்<br>பயிரிடப்பட்டுள்ளது? | எந்த மாதத்தில் பயிர்<br>செய்யப்பட்டது எந்த<br>மாதத்தில் அறுவடை<br>செய்யப்பட்டது | பயிரின் பெயர் | பயிரின்/அறுவடை<br>பாசு பரப்பு |
| (1)  | (2)              | (3)     | (4)   | (5)                               | (6)  | (7)                       | (8)  | (9)   | (10)          |                               |
| 982  | 3C1B             | 0.01.98 | 0.10  |                                   | 6732 குருசாமி  |                           |  |   |               |                               |
| 982  | 3C1C             | 0.01.98 | 0.10  |                                   | 6733 ஜெயபிரகாஷ்  |                           |  |   |               |                               |
| 982  | 3C1D             | 0.05.07 | 0.10  |                                   | 450 சிவராமன் + 4   |                           |  |   |               |                               |
| 982  | 3C2              | 0.02.02 | 0.10  |                                   | 5666 சீனிவாசன்   |                           |  |   |               |                               |
| 982  | 3D               | 0.06.50 | 0.18  |                                   | 1519 சிவராமன் + 2  |                           |  |   |               |                               |
| 982  | 4A1              | 0.08.48 | 0.25  |                                   | 2119 பலராமன் + 2   |                           |  |   |               |                               |
| 982  | 4A2              | 0.02.02 | 0.10  |                                   | 5685 பத்மாவதி  |                           |  |   |               |                               |
| 982  | 4B               | 0.11.00 | 0.31  |                                   | 86 எல்லப்ப நாயக்கர்  |                           |  |   |               |                               |
| 982  | 4C               | 0.10.00 | 0.27  |                                   | 6015 பலராமன் + 3   |                           |  |   |               |                               |
| 984  | 1A               | 0.48.50 | 1.35  |                                   | 2877 சீனிவாசன்   |                           |  |   |               |                               |
| 984  | 1B               | 0.04.50 | 0.15  |                                   | 5832 உதயன்குமார்   |                           |  |   |               |                               |
| 984  | 1C1              | 0.01.62 | 0.10  |                                   | 5517 வேணுகோபால்  |                           |  |   |               |                               |
| 984  | 1C2              | 0.00.88 | 0.10  |                                   | 2877 சீனிவாசன்   |                           |  |   |               |                               |
| 984  | 2A1              | 0.11.50 | 0.32  |                                   | 471 சீனிவாச நாயக்கர்   |                           |  |   |               |                               |
| 984  | 2A2              | 0.01.00 | 0.06  |                                   | 1682 சீனிவாச நாயக்கர் + 2  |                           |  |   |               |                               |

1433 ஆம் பசலியில்

விருதுநகர் மாவட்டம்

திருவில்லிபுத்தூர் வட்டம்

| நிலவரித் திட்டத்தின்படி புலங்களின் விபரம் |               |         |        |                                 | கைப்பற்றுதாரருடைய பெயரும், எண்ணும் அல்லது அனுபோகதாரருடைய பெயர் | சார்பு யாளர் பெயர் | முதல் போக்கு                    |                                 |                 |                             |                                 |
|---|---------------|---------|--------|---------------------------------|--|--------------------|---------------------------------|---------------------------------|-----------------|-----------------------------|---------------------------------|
| நில அளவை எண்                              | உட்பிரிவு எண் | பரப்பு  | தீர்வை | ஒரு சொசம் அல்லது திட்ட மாவட்டம் |  |                    | சேல்தீர்வை அல்லது முருகன் பெயர் | சேல்தீர்வை அல்லது முருகன் பெயர் | பய்தீர்வை பெயர் | பய்தீர்வை/அல்லது யான பரப்பு | சேல்தீர்வை அல்லது முருகன் பெயர் |
| (1)                                       | (2)           | (3)     | (4)    | (5)                             | (6)  | (7)                | (8)                             | (9)                             | (10)            | (11)                        | (12)                            |
| 982                                       | 1A2A          | 0.01.00 | 0.10   | 3008                            | கோபால்சாமி   |                    |                                 |                                 |                 |                             |                                 |
| 982                                       | 1A2B          | 0.01.50 | 0.10   | 3009                            | முருகன்  |                    |                                 |                                 |                 |                             |                                 |
| 982                                       | 1A2C          | 0.01.50 | 0.10   | 6794                            | பிரியா   |                    |                                 |                                 |                 |                             |                                 |
| 982                                       | 1B            | 0.24.00 | 0.67   | 899                             | சுப்புரத்தினம்   |                    |                                 |                                 |                 |                             |                                 |
| 982                                       | 2A            | 0.22.00 | 0.64   | 2548                            | முருகன்  |                    |                                 |                                 |                 |                             |                                 |
| 982                                       | 2B            | 0.01.00 | 0.06   | 1911                            | பலராமன் + 7  |                    |                                 |                                 |                 |                             |                                 |
| 982                                       | 2C1           | 0.06.00 | 0.17   | 1998                            | அக்கம்மாள் சித்தம்மாள் கோவில்                                  |                    |                                 |                                 |                 |                             |                                 |
| 982                                       | 2C2           | 0.06.50 | 0.18   | 1998                            | அக்கம்மாள் சித்தம்மாள் கோவில்                                  |                    |                                 |                                 |                 |                             |                                 |
| 982                                       | 2C3           | 0.01.00 | 0.10   | 1999                            | அக்கம்மாள் சித்தம்மாள் கோவில் + 1                              |                    |                                 |                                 |                 |                             |                                 |
| 982                                       | 2C4A          | 0.02.32 | 0.10   | 6430                            | ஜெயகிருஷ்ணன்   |                    |                                 |                                 |                 |                             |                                 |
| 982                                       | 2C4B          | 0.01.89 | 0.10   | 6430                            | ஜெயகிருஷ்ணன்   |                    |                                 |                                 |                 |                             |                                 |
| 982                                       | 2C4C          | 0.01.79 | 0.10   | 6431                            | ஜானகிராமன்   |                    |                                 |                                 |                 |                             |                                 |
| 982                                       | 3A            | 0.10.00 | 0.27   | 35                              | அரசு உயர் நிலைப் பள்ளி மாவட்டக் கல்வி இலாகா அதிகாரி            |                    |                                 |                                 |                 |                             |                                 |
| 982                                       | 3B            | 0.02.00 | 0.06   | 1911                            | பலராமன் + 7  |                    |                                 |                                 |                 |                             |                                 |
| 982                                       | 3C1A          | 0.02.95 | 0.10   | 450                             | விவராமன் + 4   |                    |                                 |                                 |                 |                             |                                 |



## புறம்போக்கு

விருதுநகர் மாவட்டம்

திருவில்லிபுத்தூர் வட்டம்

1433 ஆம் பசலியில்

| நிலவரித் திட்டத்தின்படி புலங்களின் விபரம் |               |         |        |                              | கைப்பற்றுதாரருடைய பெயரும், எண்ணும் அல்லது அனுபோகதாரருடைய பெயர் | சாகுபடியாளர் பெயர் | முதல் பாகம்                                     |   |               |                          |                            |
|---|---------------|---------|--------|------------------------------|--|--------------------|---|---|---------------|--------------------------|----------------------------|
| நில அளவை எண்                              | உட்பிரிவு எண் | பரப்பு  | தீர்வை | ஒரு பாகம் அல்லது திரு. பாகம் |  |                    | தகவல் எந்த பகுதியில் உள்ளது? பரிசீலிக்கப்படுமா? | எந்த மாதத்தில் பயிர் செய்யப்பட்டது எந்த மாதத்தில் அறுவை செய்யப்பட்டது | பயிரின் பெயர் | பயிரின்/அறுவையின் பரப்பு | உண்மையான பாய்ச்சல் கிராமம் |
| (1)                                       | (2)           | (3)     | (4)    | (5)                          | (6)  | (7)                | (8)   | (9)   | (10)          | (11)                     | (12)                       |
| 970                                       | 1B            | 0.01.00 | 0.00   |                              | சாலை   |                    |   |   |               |                          |                            |
| 970                                       | 3B            | 0.08.00 | 0.00   |                              | சாலை   |                    |   |   |               |                          |                            |
| 973                                       | 1B            | 0.02.00 | 0.00   |                              | சாலை   |                    |   |   |               |                          |                            |
| 973                                       | 2A1           | 0.02.50 | 0.00   |                              | சாலை   |                    |   |   |               |                          |                            |
| 973                                       | 3A1           | 0.06.00 | 0.00   |                              | சாலை   |                    |   |   |               |                          |                            |
| 975                                       | 1             | 0.41.50 | 0.00   |                              | வாரி   |                    |   |   |               |                          |                            |
| 976                                       | 1             | 0.09.50 | 0.00   |                              | வாரி   |                    |   |   |               |                          |                            |
| 977                                       | 1             | 0.09.00 | 0.00   |                              | வாரி   |                    |   |   |               |                          |                            |
| 977                                       | 2             | 0.04.50 | 0.00   |                              | சாலை   |                    |   |   |               |                          |                            |
| 979                                       | 1A            | 0.08.50 | 0.00   |                              | வாரி   |                    |   |   |               |                          |                            |
| 979                                       | 1B            | 0.02.00 | 0.00   |                              | சாலை   |                    |   |   |               |                          |                            |
| 981                                       | -             | 1.37.50 | 0.00   |                              | நத்தம்   |                    |   |   |               |                          |                            |
| 983                                       | 1             | 0.38.00 | 0.00   |                              | வண்டிப்பாதை  |                    |   |   |               |                          |                            |
| 983                                       | 2             | 0.01.50 | 0.00   |                              | மற்றவை   |                    |   |   |               |                          |                            |
| 986                                       | 1A            | 1.33.00 | 0.00   |                              | மந்தை வெளி   |                    |   |   |               |                          |                            |



சிறைக்காரர், திட்டத்தில் 100% சதவீத சீரமைப்பு கட்டுமானப் பணியைக் முடிவாக  
 நினைவால் உள்ளது. அது மட்டுமன்றி சமீபத்தில் எய்ம்.டி.என்.டி.யும் நினைவாகைய  
 மேலும் மேலதிகமாகியுள்ளது. தரணமேவய உயிருக்கும் நினைவால் குடுப்பதால்,  
 நடந்து எதன்மூலம் லேசும் துடிக்கைய உபகரணங்களில் எதன்மூலம் உபகரண  
 எப்போது வேண்டுகோளாகும் திட்ட உயிரும் அபாயம் உள்ளது. மேலும்  
 தரணமால் கட்டுமானம் தீவிரமாகக் கொடுக்கக் கட்டுமானம் சீரமைப்பதும்  
 குடிசைகளை உருவாக்கும். எனது 65 உயதவயால், எய்ம்.டி.என்.டி.யை உபயோகிக்க  
 முடியாத நினைவு குடிசைகளை உருவாக்கும் அபாயம் குடிசைகளை முடிவாகியுள்ளதும்  
 திட்ட வேண்டுகோள் உள்ளது. ஆதலால் கட்டுமானம் துடிக்கைய பணியை கட்டுக்க  
 முடியாமல், குடிசை உருவாக்கமாக உட்பட முடிவாகியுள்ளன. கடந்த 30 உயதவ  
 எய்ம்.டி.என்.டி.யை அமைப்பதற்கும் சமீபத்தில், தரணமேவய குடிசைகளை  
 சீரமைக்க வேண்டுகோள். உருவாக்கிய பணியை உருவாக்கியுள்ள  
 கடைகளை உருவாக்க - எனது உட்பட தீவிரமாகப் பகுதிக்காகவும் கட்டுமானம்  
 கடைகளை உருவாக்க - அந்நினைவு உருவாக்கியுள்ள குடிசைகளை உருவாக்கியுள்ள  
 கடைகளை உருவாக்க - மெட்ரோபோலிட்டீனியன், பண்டிப்பலையன், எனது  
 65 உயதவயால் தரணமேவய, எனது குடிசைகளை உருவாக்கியுள்ள குடிசை  
 மெட்ரோபோலிட்டீனியன், கட்டுமானத்திற்கும் ஆதலாகக் கொடுக்கப்படுகிறது.  
 கட்டுமானம் உருவாக்கியுள்ள குடிசைகளை உருவாக்கியுள்ள குடிசைகளை  
 கட்டுமானம் உருவாக்கியுள்ள குடிசைகளை உருவாக்கியுள்ள குடிசைகளை

கட்டுமானம் உருவாக்கியுள்ள,  
 சீரமைப்பதற்கும்.

தலை: அமைப்புகளின் கட்டுமானம்  
 தேதி: 22.11.2021

நக்தம் நிலவரித் திட்ட தாய அடங்கல் பதிவேடு

மாவட்டம் : 91 ந்துநதர் வட்டம் : பாகலிலிபுத்தூர் கிராமம் : மலீல

| தற்போதய நில அளவைப்படி |               |              |                                   |   |   | மண் வயணமும் ரகமும் |      |                              |           |      |  |          |
|-----------------------|---------------|--------------|-----------------------------------|---|---|--------------------|------|------------------------------|-----------|------|--|----------|
| புல எண்               | உட்பிரிவு எண் | பழைய புல எண் | ரயத்துவாரி(ர) அல்லது சர்க்கார்(ச) | புன்செய்ய(ப), மாளம்வீரி (மா) நன்செய் (ந) தீவை ஏற்படாத (மு) நன்செய் எனில் பாசன ஆதாரமும் அதன் வகுப்பும் | இடுபோக நன்செய் எனில் மொத்த தீவை விகிதம் | மண் வயணம், ரகம்    | தரம் | தேறக்கோர் டக்கு தீவை விகிதம் | பரப்பு    | தீவை | பட்டா எண்ணம் பதிவு செய்யப்பட்ட நில உடமைதாரரின் பெயரும் | குறிப்பு |
| (1)                   | (2)           | (3)          | (4)                               | (5)   | (6)                                     | (7)                | (8)  | (9)                          | (10)      | (11) | (12)   | (13)     |
|                       |               |              |                                   |   |   |                    |      | சூ                           | ச.ம'      | சூ   |  |          |
| 1670                  | 8             | 981<br>பா    | சி.47                             | 0.50  | -                                       | -                  | -    | -                            | 0.00.38.0 | -    | -  | சி.50    |
| 1673                  | 12            | 981<br>பா    | "                                 | 0.50  | -                                       | -                  | -    | -                            | 0.02.50.0 | -    | -  | 0.50     |
|                       |               |              |                                   |   |   |                    |      |                              |           |      |  |          |

19/1/24  
 கிராம நிர்வாக அலுவலர்  
 மலீல கிராமம்  
 பாகலிலிபுத்தூர் வட்டம்





**Drainage at the Balasubramanian House**



**Applicant's (Ravikumar) House**



**Drainage layout east to west (Left to Right)**



**Water stagnation between Mr. Ravikumar and his neighbour**



**The library mentioned in the Dinamalar newspaper article 23.10.2023**



**The vertical channel soak pit to be constructed in Government Promboke**

திருவில்லிபுத்தூர் ஊராட்சி ஒன்றிய வட்டார வளர்ச்சி அலுவலர்(சி.ஊ) அலுவலகத்தின் நடவடிக்கைகள்  
முன்னிலை: திரு.வீ.சிவசுப்பிரமணியன்

ந.க.எண்.194/2624/2021

நாள் : 26.08.2020

பொருள்: மலையாள கார்த்தி தேசிய ஊரக மேம்பாடு உதவித் திட்டம்-2021-22 - திருவில்லிபுத்தூர் ஊராட்சி ஒன்றியம்- கிழக்கில் உள்ள மலையாள நகர பகுதி பணிகள் (Cement Concrete Pavement) செய்ய நிர்வாக அனுமதி வழங்கப்பட்டது-மேம்பாடு உத்தரவு வழங்கி உத்தரவிடல்-சார்.

பார்வை: Securo-ல் பெறப்பட்ட நிர்வாக அனுமதி மற்றும் தொழில் நடவடிக்கைகள்.

**உத்தரவு:**

2021-22-ம் ஆண்டு மலையாள கார்த்தி தேசிய ஊரக மேம்பாடு உதவித் திட்டத்தின் கீழ் Cement Concrete Pavement அமைக்க கீழ்க்கண்ட ஊராட்சிகளில் பார்வையில் கண்டவாறு நிர்வாக அனுமதி வழங்கப்பட்டுள்ளது. மேற்கூறிய Cement Concrete Pavement அமைக்கும் பணியை மேற்கொண்ட நிபந்தனைகளுக்குட்பட்டு செய்து முடிக்க சம்பந்தப்பட்ட ஊராட்சி செயல்களுக்கு உத்தரவு வழங்கி உத்தரவிடப்படுகிறது.

| Sl.No | Name of Panchayat | Name Of Work   | Estimate Amount(Rs.) | AS No./ Date       |
|-------|-------------------|--|----------------------|--------------------|
| 1     | Malli             | 2021-22 Formation of CC Pavement 75m in Appayanayakanpatti village North side of Library street at Malli Panchayat | 200000               | 235505/<br>24.8.21 |

**நிபந்தனைகள்**

1. வேலை உத்தரவு வழங்கப்படும் இந்த பணிகள் 100% பணித, உடனடிபணிக் கொண்டதாக இருக்க வேண்டும். எக்காரணம் கொண்டும் இயந்திரங்கள் மற்றும் ஒப்பந்தகாரர்கள் ஈடுபடுத்தப்படக்கூடாது.
2. இந்த பணியை மேற்கொள்ள சமையின் ஒப்புதல் பெறப்பட வேண்டும்
3. வேலை செய்யும் பணியாளர்களுக்கு தினசரி அதிகம் ம.சா.தே.ஊ.கே.உ.திட்ட நடைமுறையின்படி ஒன்றிய பொறியியல் பிளவில் அளவிட்டு செய்யப்பட்டு வட்டார வளர்ச்சி அலுவலர்(சி.ஊ) அலுவலகத்தில் போல் பணியாளர்களுக்கு உடனடியாக வாரும் அதிகம் வழங்கப்படும்.
4. ஊராட்சி ஒன்றிய பணிமேற்பார்வையாளர்கள் செயல்பட்டுக் கட்டு முன்பாக முன் அளவிட்டு மேற்கொள்ளப்பட்டு செயல்பட்டுக் குடிநீரளவை சான்று செய்யப்பட வேண்டும்.
5. பணி ஆரம்பிக்கப்படும் முன்பும் பணி நடைமுறையின்போதும் பணி முடிவற்ற நிலை அடிகா என்று நிபந்தனைகள் பின்பற்றப்பட்டு தயாரான முடிவிற்குள்ளும் நிபந்தனைகளைப் பின்பற்ற வேண்டும்.
6. பணி முடிவற்றதும் முடிவற்றதை செயல்பட்டுக் குடிநீர் வழங்கப்படும் சான்றிதழ்கள் பெறப்பட வேண்டும்
7. பணி நடைமுறையின்போது ஊராட்சிகளில் உள்ள பிளவின் செயல்பாடுகள் பற்றி மேலும் பின்பற்ற வேண்டும்
8. இயந்திரங்கள் அமைக்கும் கட்டுமான நிபந்தனைகளைப் பின்பற்ற வேண்டும்
9. பணிமுடிவற்றதும், பணிமுடிவற்றதும் பணி முடிவற்றதும் பின்பற்ற வேண்டும்

10. பணிகள் அனைத்தும் ம.கா.தே.ஊ.வே.உ.திட்ட எழிக்காட்டி நெறிமுறைகளைப் பின்பற்றி பணி முடிக்கப்பட்ட உடன் முடிவறிக்கை வட்டார வளர்ச்சி அலுவலர்(கி.ஊ) மூலமாக முடிவுகமைக்கு அறியி எடுக்கப்பட வேண்டும்.

11. பணிகள் குறித்து Work File தயார் செய்யப்பட வேண்டும்.

12. மாத்மா காந்தி தேசிய ஊரக வேலை உறுதித் திட்ட எழிக்காட்டு நெறிமுறைகளின் படி Citizen Information Board வைக்கப்பட வேண்டும்.

13. செங்கண்ட பணிகளுக்கு மாத்மா காந்தி தேசிய ஊரக வேலை உறுதித் திட்ட இணைய தளத்தில் Rural Connectivity என்ற Category ல் Construction of cement concrete for Community என்ற Work type ல் Create செய்ய அறிவுறுத்தப்படுகிறது.

(8/5)

வட்டார வளர்ச்சி அலுவலர் (கி.ஊ)  
திருவில்லிபுத்தூர்

11-01  
2022

*[Handwritten Signature]*

பெறுகிறது.  
ஊராட்சி மன்றம்,  
மல்லிகை அலுவலர்

நகல்:

- 1) திட்ட இயக்குநர், மாவட்ட ஊரக வளர்ச்சி முகமை விருதுநகர் அவர்களுக்கு பணிபுரியப்படுகிறது.
- 2) உதவி பொறியாளர் (ஊ.வ), திருவில்லிபுத்தூர் மண்டல அலுவலர் அவர்களுக்கு பணிபுரியப்படுகிறது.
- 3) உதவி பொறியாளர் (ஊ.வ), திருவில்லிபுத்தூர் அவர்களுக்கு பணிபுரிய சமர்ப்பிக்கப்படுகிறது.
- 4) உதவி பொறியாளர் (ஊ.வ) திருவில்லிபுத்தூர் (உரிய நடவடிக்கைக்கு)
- 5) ஒன்றிய மன்றம், மேற்பார்வையாளர், திருவில்லிபுத்தூர் ஊராட்சி ஒன்றியம் தக்க மேல் நடவடிக்கைக்கு அனுப்பப்படுகிறது.
- 6) உதவி பொறியாளர், ஊராட்சி மன்றத்தலைவர் அவர்களுக்கு தகவலுக்காகவும், தக்க மேல் நடவடிக்கைக்காகவும் அனுப்பப்படுகிறது.

ADMINISTRATIVE/FINANCIAL SANCTION FOR WORKS

Dated: 24-08-2021

Work Name: Mahatma Gandhi NREGA Construction of 2924007015/RC/GIS/344301 : 2021 22 Formation of CC Pavement 75m in Appanaickenpatti Village Northside of Library Stree at Malli  
Grama Panchayat : Malli  
Block Panchayat : SRIVILLIPUTHUR

Considering importance and necessity of the work and resolute by the District, VIRUDHUNAGAR Administrative Sanction is hereby accorded for the proposed work at an estimated cost of Rs. **Rs 290000.00/-** (Two Lakh Ninety Thousand only ) vide Proceedings No. 2924007015/2021-2022/235505/AS Dt: 24-08-2021.

Labour Charges (Unskilled): 27850.64

Materials : 228157.33

Lumpsum : 31432.00

Admin Lumpsum : 2560.00

Number of man days : 102.02

Administrative sanction given by District Collector (DC), VIRUDHUNAGAR.

Sd/-  
District Collector

